

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:184
ANSWERED ON:06.12.2005
BAN ON LOTTERY TICKETS
Darbar Shri Chhatar Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether certain States have imposed a ban on lotteries;
- (b) if so, the details thereof;
- (c) whether the Government proposes to completely ban lotteries and the sale of lottery tickets in the country;
- (d) if so, the details thereof; and
- (e) the time by which the proposed ban is likely to come into force?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a): Yes, Sir.
- (b): The Governments of Andhra Pradesh, Assam, Bihar, Jharkhand, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Chhattisgarh, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and Uttaranchal have under section 5 of the Lotteries (Regulation) Act, 1998 prohibited the sale of lottery tickets within their States.
- (c) to (e): No decision in the matter has been taken by the Government.